IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

C.P. 647/2015

IN THE MATTER OF:

M/s. Bharat Foils Limited

.....PETITIONER

SECTION:

Under Section 391 to 394

Order delivered on 27.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

: Ms. Deepika Raghav, Advocate

For the Respondent

: -

For Regional Director (NR)

: Mr. Manish Raj, Company Prosecutor

For Official Liquidator

: Ms. Chetana Kandpal, Company Prosecutor

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 10.8.2017. -Sd/-

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 27.7.2017